

MINUTES OF THE MEETING NO.03 (2023-24) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 23.06.2023 AT 03:00 PM, VANIJYA BHAWAN, NEW DELHI

Meeting No.03 (2023-24) of EXIM Facilitation Committee (EFC) held in physical mode under the Chairmanship of Shri Subhash Chandra Agarwal, Addl. DGFT at 03:00 PM on 23.06.2023, Vanijya Bhawan, New Delhi to consider the applications for export of 'restricted' items

2. The following member attended the meeting:-

- i. Dr. Puneet Ranjan, Livestock Officer, DoAHD
- ii. Sanjay Kumar Chauhan, Deputy Inspector General of Forests from MoEF&CC
- iii. Gunjan Arora, a representative from MoEF&CC
- iv. Dr. Dilip Kumar Srivastava, Assistant Commissioner, DoA&FW
- v. Gaurav Kumar, Under Secretary, DPIIT

In attendance:

- i. Shri Tirumala Venkatesh K, Joint DGFT
- ii. Shri S.K. Mohapatra, Joint DGFT
- iii. Smt. Pratibha Kumari, Deputy DGFT

3. Altogether 533 applications were considered by the EFC, out of which 30 cases were approved, 376 cases were rejected & closed and remaining 127 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

DEPTT. OF AGRICULTURE AND FARMES WELFARE (DoA&FW) (Seed & Trade Cases)

S. No.	Name of the Firm	File No.	Item Description	Date of receipt of application	Decision of EFC / remark
1.	HARIDAS NANJI AND SONS	HQRXEXLAPPLY00000250AM23	SAFFLOWER PETALS	19.05.2022	Deferred due to want of comments / NOC from DoA&FW (Trade Div).
2.	MAINAAM GARDEN	HQRXEXLAPPLY00001708AM23	LIVE PLANTS	29.08.2022	Deferred due to want of comments / NOC from DoA&FW. A deficiency has been raised stating that the firm needs to apply in DoA&FW in their prescribed proforma on the given link- https://seedexim.gov.in/ DoA&FW will obtain comments from EP & horticulture

					department in this case.
3.	R. INTERNATIONAL	J. HQRXEXLAPPLY00001814AM23	CASHEW NUT SEEDLING	16.09.2022	Deferred due to want of comments / NOC from DoA&FW. A deficiency has been raised stating that the firm needs to apply in DoA&FW in their prescribed proforma on the given link- https://seedexim.gov.in/ DoA&FW will obtain comments from EP & horticulture department in this case.
4.	CHEERAKUZH YAGRO DEVELOPERS PRIVATE LIMITED	HQRXEXLAPPLY00001876AM23	LYCHEE (LITCHI CHINENSIS) ASOKHA PENDULUM (SARACAASOCA) FIG (FICUS CARICA) JACK FRUIT (ARTOCARPUS HETEROPHYLLUS) JAMUN (SYZYGIVUMCUMINI) BILUMBI (AVERRHOA BILIMBI) BREAD FRUIT (ARTOCARPUS ALTILIS) MANGO VARIETIES (MANGIFERA INDICA) LEMON VARIETIES (CITRUS LIMON) ORANGE (CITRUS X SINENSIS) TAMARIND (TAMARINDUS INDICA)	26.09.2022	Deferred due to want of comments / NOC from DoA&FW. A deficiency has been raised stating that the firm needs to apply in DoA&FW in their prescribed proforma on the given link- https://seedexim.gov.in/ DoA&FW will obtain comments from EP & horticulture department in this case.
5.	NATIONAL ROSE GARDEN	HQRXEXLAPPLY00001880AM23	LYCHEE MARY GOLD (VEITCHIAMERRILLII) LYCHEE MARY GOLD (VEITCHIAMERRILLII)	27.09.2022	Deferred due to want of comments / NOC from DoA&FW. A deficiency has been raised stating that the firm needs to apply in DoA&FW in their

			RAMBUTAN (NEPHROLEPISEXALTATA) MANGO (MANGIFERA INDICA) MANGO (MANGIFERA INDICA) MANGO (MANGIFERA INDICA) VELVET APPLE (DIOSPYROS BLANCOL) WATER APPLE (SYZYGIIUMSAMARANGENSE) NJAVEL (SYZYGIIUMCUMINI) RAMAPPLE (ANNONA SQUAMOSA SAMARANGENSE) ALL SPICE (PIMENTA RACEMOSE) JACK GUMLESS (ARTOCARPUS HETEROPHYLLUS) BILIMBI (AVERRHOA BILIMBI) AVACADO (PERSEA AMERICANA) MALAYALAN APPLE (SYZYGLUMSAMARANGENSE) JACK (ARTOCARPUS HETEROPHYLLUS)		prescribed proforma on the given link- https://seedexim.gov.in/ DoA&FW will obtain comments from EP & horticulture department in this case.
6.	COTTONWOOD	HQRXEXLAPPLY00001921AM23	LIVE PLANTS, TREE PELTOPHORUM INERME, ZIZIPHUS SPINACHRISTII, HIBISCUS TILIACEUS	06.10.2022	Deferred due to want of comments / NOC from DoA&FW DoA&FW will obtain comments from EP & horticulture department in this case.

7.	R. INTERNATIONAL	J. HQRXEXLAPPLY0000 1999AM23	CASHEW NUT SEEDLING	19.10.2022	Deferred due to want of comments / NOC from DoA&FW. A deficiency has been raised stating that the firm needs to apply in DoA&FW in their prescribed proforma on the given link- https://seedexim.gov.in/ DoA&FW will obtain comments from EP & horticulture department in this case.
8.	MONDAL ENTERPRISE	HQRXEXLAPPLY0000 2017AM23	CASHEW NUT SEEDLING	23.10.2022	Deferred due to want of comments / NOC from DoA&FW. A deficiency has been raised stating that the firm needs to apply in DoA&FW in their prescribed proforma on the given link- https://seedexim.gov.in/ DoA&FW will obtain comments from EP & horticulture department in this case.
9.	JAY JAY SERVICES	HQRXEXLAPPLY0000 2058AM23	Nux Vomica dried seeds	03.11.2022	Deferred due to want of comments / NOC from DoA&FW (Trade Div).
10.	INCREDIBLE WORLD PRIVATE LIMITED	HQRXEXLAPPLY0000 2269AM23	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	02.01.2023	Deferred due to non -furnishing of affidavit by the firm(as prescribed in Trade Notice No. 35 dated 25.10.2018). The application was approved on ex-post facto basis in EFC meeting no. 11 dated 22.02.2022 on the basis of Comments/ NOC received from DoA&FW vide OM No. 1-79/2020-SD (P) (Item No. 11) dated 13.02.2023 has approved the export for 10,000 MTs NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s INCREDIBLE WORLD PRIVATE

					LIMITED. Export authorization is yet to be issued. A deficiency has been raised stating that the firm needs to submit affidavit.
11.	GREENSTEM NURSERY EXPORTER AND	HQRXEXLAPPLY00002303AM23	LIVE FRUIT PLANTS	09.01.2023	Deferred due to want of comments / NOC from DoA&FW. A deficiency has been raised stating that the firm needs to apply in DoA&FW in their prescribed proforma on the given link- https://seedexim.gov.in/ DoA&FW will obtain comments from EP & horticulture department in this case.
12.	GREENSTEM NURSERY EXPORTER AND	HQRXEXLAPPLY00002320AM23	LIVE FRUIT PLANTS	11.01.2023	Deferred due to want of comments / NOC from DoA&FW. A deficiency has been raised stating that the firm needs to apply in DoA&FW in their prescribed proforma on the given link- https://seedexim.gov.in/ DoA&FW will obtain comments from EP & horticulture department in this case.
13.	SHIFA INTERNATIONAL TRADES	HQRXEXLAPPLY00002354AM23	PLANTS AND PARTS OF PLANTS	18.01.2023	Deferred due to want of comments / NOC from DoA&FW. A deficiency has been raised stating that the firm needs to apply in DoA&FW in their prescribed proforma on the given link- https://seedexim.gov.in/ DoA&FW will obtain comments from EP & horticulture department in this case.
14	PROLINE SEEDS COMPANY INDIA PVT LTD	HQRXEXLAPPLY00002370AM23	ONION-VARIETY BOMBAY RED	23.01.2023	Deferred due to want of comments / NOC from DoA&FW. A deficiency has been raised stating that the firm needs to

					apply in DoA&FW in their prescribed proforma on the given link- https://seedexim.gov.in/
15	DCM SHRIRAM LIMITED	HQRXEXLAPPLY00002526AM23	HYBRID RICE (PADDY) RESHMA 786 /650/688 TREATED SEEDS	28.02.2023	Deferred due to want of comments / NOC from DoA&FW. A deficiency has been raised stating that the firm needs to apply in DoA&FW in their prescribed proforma on the given link- https://seedexim.gov.in/
16.	DCM SHRIRAM LIMITED	HQRXEXLAPPLY00002524AM23	HYBRID RICE (PADDY) BIO RICE 453/650 WIP TREATED SEEDS	27.02.2023	Deferred due to want of comments / NOC from DoA&FW. A deficiency has been raised stating that the firm needs to apply in DoA&FW in their prescribed proforma on the given link- https://seedexim.gov.in/
17	PATEL SEED COMPANY	HQRXEXLAPPLY00000167AM24	ONION SEED NASIK RED N-53 VARIETY 50 KG BULK PACKING	20.04.2023	Deferred due to want of comments / NOC from DoA&FW. A deficiency has been raised stating that the firm needs to apply in DoA&FW in their prescribed proforma on the given link- https://seedexim.gov.in/
18	UTTAM & BROTHERS	HQRXEXLAPPLY00000179AM24	ONION SEEDS (VEGETABLE SEEDS)	24.04.2023	Deferred due to want of comments / NOC from DoA&FW.
19	DURGA SEED FARM (REGD)	HQRXEXLAPPLY00000228AM24	Onion Seeds (Quality Bombay Red Onion)/ Onion Seeds (Durgesh Selection)	03.05.2023	Approved on the basis of the Comments / NOC from DoA&FW received vide OM No. 1-166/2023-.SD-IV (283rd EXIM-Export-42) dated 26.06.2023. Accordingly, EFC has approved the export for 50,000 KGs Onion seeds to UAE by M/s DURGA SEED FARM (REGD)
20	SAVANNAH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00000262AM24	Hybrid Rice Seed	05.05.2023	Approved on the basis of the Comments / NOC from DoA&FW received vide OM No. 1-166/2023-.SD-IV (283rd EXIM-Export-36) dated 26.06.2023. Accordingly, EFC has approved the export for 4 KGs Paddy to

					Philippine by M/s SAVANNAH SEEDS PRIVATE LIMITED
21	LOHIA BROTHERS PVT LTD	HQRXEXLAPPLY0000 0310AM24	Pongamia Pinnata seeds (Karanja Seeds)	08.05.2023	Deferred due to want of comments / NOC from DoA&FW (trade division).
22	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLY0000 0345AM24	Hybrid Rice Seeds Swarna 2	09.05.2023	Deferred due to want of comments / NOC from DoA&FW.
23	ZENITH HYBRID SEEDS PRIVATE LIMITED	HQRXEXLAPPLY0000 0390AM24	Paddy Seeds	10.05.2023	Approved on the basis of the Comments / NOC from DoA&FW received vide OM No. 1-166/2023-SD-IV (283rd EXIM-Export-35) dated 26.06.2023. Accordingly, EFC has approved the export for 500 KGs Paddy seeds to Sierra Leo by M/s ZENITH HYBRID SEEDS PRIVATE LIMITED
24	ZENITH HYBRID SEEDS PRIVATE LIMITED	HQRXEXLAPPLY0000 0391AM24	Onion Seeds	10.05.2023	Approved on the basis of the Comments / NOC from DoA&FW received vide OM No. 1-166/2023-SD-IV (283rd EXIM-Export-44) dated 26.06.2023. Accordingly, EFC has approved the export for 2501 KGs Onion seeds to Cote D' Ivo by M/s ZENITH HYBRID SEEDS PRIVATE LIMITED
25	ZENITH HYBRID SEEDS PRIVATE LIMITED	HQRXEXLAPPLY0000 0392AM24	Onion Seeds	10.05.2023	Approved on the basis of the Comments / NOC from DoA&FW received vide OM No. 1-166/2023-SD-IV (283rd EXIM-Export-43) dated 26.06.2023. Accordingly, EFC has approved the export for 3 KGs Onion seeds to Papua New by M/s ZENITH HYBRID SEEDS PRIVATE LIMITED
26	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLY0000 0394AM24	Hybrid Rice Seeds Swarna 2	11.05.2023	Deferred due to want of comments / NOC from DoA&FW.
27	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLY0000 0395AM24	Hybrid Rice Seeds North South Hybrid Dhan - 5 (Golden 1)	11.05.2023	Deferred due to want of comments / NOC from DoA&FW.
28	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLY0000 0396AM24	Hybrid Rice Seeds Swarna 2	11.05.2023	Deferred due to want of comments / NOC from DoA&FW.
29	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLY0000 0400AM24	Hybrid Rice Seeds Swarna 2	11.05.2023	Deferred due to want of comments / NOC from DoA&FW.

30	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLY0000 0403AM24	Hybrid Rice Seeds PAC 801/Hybrid Rice Seeds PAC 8744 Plus/Hybrid Rice Seeds ADV 8577	11.05.2023	Deferred due to want of comments / NOC from DoA&FW.
31	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLY0000 0405AM24	Hybrid Rice Seeds Swarna 2	11.05.2023	Deferred due to want of comments / NOC from DoA&FW.
32	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLY0000 0406AM24	Hybrid Rice Seeds Swarna 2	11.05.2023	Deferred due to want of comments / NOC from DoA&FW.
33	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLY0000 0407AM24	Hybrid Rice Seeds Swarna 2	11.05.2023	Deferred due to want of comments / NOC from DoA&FW.
34	K K TRADERS HUF	HQRXEXLAPPLY0000 0460AM24	NEEM SEED FOR MEDICINAL USE	16.05.2023	Deferred. The case has been forwarded to the Ministry of AYUSH.
35	JS WATER ENERGY LIFE COMPANY PRIVATE LIMITED	HQRXEXLAPPLY0000 0463AM24	Nano nutrients for Plants and Fertilizer	16.05.2023	Deferred. The case has been forwarded to the Department of Fertilizers.
36	DHARINI AGRO EXPORT	HQRXEXLAPPLY0000 0298AM24	BALE OF COMPRESS PEANUT SHELLS	06.05.2023	Deferred due to want of comments / NOC from DoA&FW.
37	SUDHIR GALA BHANDAR	HQRXEXLAPPLY0000 0538AM24	NON-BASMATI RICE IN HUSK OTHER THAN OF SEED QUALITY	23.05.2023	Approved on the basis of the Comments / NOC from DoA&FW received vide OM No. 1- 79/2020.SD-IV (P) (Item no. 7) dated 23.06.2023. Accordingly, EFC has approved the export for 5000 MTs Non-Basmati Rice in Husk other than of Seed Quality to NEPAL by M/s SUDHIR GALA BHANDAR
38	BHARAT NURSERY PVT LTD	HQRXEXLAPPLY0000 0559AM24	Of Onion-Perishable Goods	25.05.2023	Deferred due to want of comments / NOC from DoA&FW. A deficiency has been raised stating that the firm needs to apply in DoA&FW in their prescribed proforma on the given link- https://seedexim.gov.in/ DoA&FW will obtain comments

					from EP & horticulture department in this case
39	BHARAT NURSERY PVT LTD	HQRXEXLAPPLY0000 0560AM24	Of Onion-Perishable Goods	25.05.2023	Deferred due to want of comments / NOC from DoA&FW. A deficiency has been raised stating that the firm needs to apply in DoA&FW in their prescribed proforma on the given link- https://seedexim.gov.in/ DoA&FW will obtain comments from EP & horticulture department in this case.
40	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY0000 0580AM24	ONION SEEDS-PREMA / PRERANA/ NEPAL GREEN	30.05.2023	Approved on the basis of the Comments / NOC from DoA&FW received vide OM No. 1-166/2023-SD-IV (283rd EXIM-Export-40) dated 26.06.2023. Accordingly, EFC has approved the export for 37000 KGs Onion seeds to Nepal by M/s EAST WEST SEEDS INDIA PRIVATE LIMITED
41	KARANJA SEEDS	HQRXEXLAPPLY0000 0595AM24	ONION SEEDS NASIK RED	01.06.2023	Deferred due to want of comments / NOC from DoA&FW. A deficiency has been raised stating that the firm needs to apply in DoA&FW in their prescribed proforma on the given link- https://seedexim.gov.in/ DoA&FW will obtain comments from EP & horticulture department in this case.
42	ABDUL MAJID SARKAR AND SONS	HQRXEXLAPPLY0000 0601AM24	ONION SEEDS	02.06.2023	Deferred due to want of comments / NOC from DoA&FW. A deficiency has been raised stating that the firm needs to apply in DoA&FW in their prescribed proforma on the given

					link- https://seedexim.gov.in/ DoA&FW will obtain comments from EP & horticulture department in this case.
43	GROWTH IMPEX	HQRXEXLAPPLY0000 0603AM24	100% Broken Raw Rice	05.06.2023	Rejected & closed as the firm vide email dated 12.06.2023 has clarified that they have requested for permission to export Broken Rice ITCHS Code 10064000 which is prohibited under Export Policy.
44	ADVANTA ENTERPRISES LIMITED	HQRXEXLAPPLY0000 0604AM24	Hybrid Rice Seeds Swarna 2	05.06.2023	Deferred due to want of comments / NOC from DoA&FW
45	RAMA KRISHNA SEEDS PRIVATE LIMITED	HQRXEXLAPPLY0000 0605AM24	ONION SEEDS	05.06.2023	Approved on the basis of the Comments / NOC from DoA&FW received vide OM No. 1-165/2023-SD (IV) (285TH EXIM-Export 35)) dated 18.05.2023. Accordingly, EFC has approved the export for 40000 KGs ONION SEEDS to UAE by M/sRAMA KRISHNA SEEDS PRIVATE LIMITED
46	ZENITH HYBRID SEEDS PRIVATE LIMITED	HQRXEXLAPPLY0000 0608AM24	Paddy Seeds	06.06.2023	Deferred due to want of comments / NOC from DoA&FW
47	S.K TRADING	HQRXEXLAPPLY0000 0612AM24	Non-Basmati Rice in Husk other than of Seed Quality	06.06.2023	Approved on the basis of the Comments / NOC from DoA&FW received vide OM No. 1-79/2020.SD-IV (P) (Item no. 1) dated 23.06.2023. Accordingly, EFC has approved the export for 10,000 MTs Non-Basmati Rice in Husk other than of Seed Quality to NEPAL by M/s S.K TRADING
48	M/S. SHRISTI SIDDHARTH TRADING	HQRXEXLAPPLY0000 0613AM24	Non-Basmati Rice In Husk other than of Seed Quality	06.06.2023	Approved on the basis of the Comments / NOC from DoA&FW received vide OM No. 1-79/2020.SD-IV (P) (Item no. 2)

					dated 23.06.2023. Accordingly, EFC has approved the export for 18,000 MTs Non-Basmati Rice in Husk other than of Seed Quality to NEPAL by M/s SHRISTI SIDDHARTH TRADING
49	YAGANTI AGRO TECH PRIVATE LIMITED	HQRXEXLAPPLY0000 0615AM24	PADDY SEEDS	07.06.2023	Approved on the basis of the Comments / NOC from DoA&FW received vide OM No. 1-165/2023-SD (IV) (285TH EXIM –Export xi)) dated 18.05.2023. Accordingly, EFC has approved the export for 453.592 MTsPADDY SEEDS to Philippines by M/sYAGANTI AGRO TECH PRIVATE LIMITED.
50	HOSHIARPURIAN DI HATTI	HQRXEXLAPPLY0000 0621AM24	ONION SEEDS	10.06.2023	Approved on the basis of the Comments / NOC from DoA&FW received vide OM No. 1-158/2022-SD (IV) (278TH EXIM –Export 35)) dated 04.10.2022. Accordingly, EFC has approved the export for 44000 KGsONION SEEDS to Dubai by M/sHOSHIARPURIAN DI HATTI. Balance stands at 40000 KGs.
51	MAA LAXMI TRADERS	HQRXEXLAPPLY0000 0622AM24	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	10.06.2023	Approved on the basis of the Comments / NOC from DoA&FW received vide OM No. 1-79/2020.SD-IV (P) (Item no. 3) dated 23.06.2023. Accordingly, EFC has approved the export for 26,000 MTs Non-Basmati Rice in Husk other than of Seed Quality to NEPAL by M/s MAA LAXMI TRADERS
52	HANUMAN GALLA BHANDAR	HQRXEXLAPPLY0000 0623AM24	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	10.06.2023	Approved on the basis of the Comments / NOC from DoA&FW received vide OM No. 1-79/2020.SD-IV (P) (Item no. 4) dated 23.06.2023. Accordingly, EFC has approved the export for

					26,000 MTs Non-Basmati Rice in Husk other than of Seed Quality to NEPAL by M/s HANUMAN GALLA BHANDAR
53	SHREE BABA INDUSTRIES	HQRXEXLAPPLY0000 0628AM24	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	12.06.2023	Approved on the basis of the Comments / NOC from DoA&FW received vide OM No. 1-79/2020.SD-IV (P) (Item no. 5) dated 23.06.2023. Accordingly, EFC has approved the export for 6,500 MTs Non-Basmati Rice in Husk other than of Seed Quality to NEPAL by M/s SHREE BABA INDUSTRIES
54	SHREE BABA INDUSTRIES	HQRXEXLAPPLY0000 0629AM24	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	12.06.2023	Approved on the basis of the Comments / NOC from DoA&FW received vide OM No. 1-79/2020.SD-IV (P) (Item no. 6) dated 23.06.2023. Accordingly, EFC has approved the export for 8,500 MTs Non-Basmati Rice in Husk other than of Seed Quality to NEPAL by M/s SHREE BABA INDUSTRIES
55	RAMA KRISHNA HYBRID SEEDS	HQRXEXLAPPLY0000 0656AM24	Onion Seeds	17.06.2023	Deferred due to want of comments / NOC from DoA&FW
56	GANPATI TRADERS	HQRXEXLAPPLY0000 0649AM24	BROKEN RICE	17.06.2023	Rejected & closed as the firm has requested for permission to export Broken Rice ITCHS Code 10064000 which is prohibited under Export Policy.
Department of Animal Husbandry and Dairying					
57	HISAR BOVINE SPERM STATION & RESEARCH CENTER	HQRXEXLAPPLY0000 1784AM23	FROZEN BOVINE SEMEN	08.09.2022	Deferred due to want of comments / NOC from DoAHD
58	GREESHMA RAVIKUMAR	HQRXEXLAPPLY0000 2379AM23	SELF FEEDING BIRD (FEEDING OF SEEDS, PELLET)	26.01.2023	Deferred DoAHD vide OM dated 26.12.2022 have stated that this department has no objection. Further export of same item is subjected to comments/ NoC from MoEF&CC (wildlife). An OM has been sent to MoEF&CC (wildlife) to furnish

					comments/ NoC. Comments/NOC from MoEF&CC (wildlife) is awaited.
59	SAMANTA ENTERPRISE	HQRXEXLAPPLY0000 2432AM23	WHEAT BRAN	09.02.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
60	J K ENTERPRISE	HQRXEXLAPPLY0000 2462AM23	PURE SAHIWAL EMBRYOS	14.02.2023	Deferred due to want of comments / NOC from DoAHD
61	INDRANEE ENTERPRISE	HQRXEXLAPPLY0000 2488AM23	WHEAT BRAN	18.02.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
62	RAHMAN INTERNATIONAL	HQRXEXLAPPLY0000 2491AM23	WHEAT BRAN	18.02.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
63	MALLICK EXPORTS	HQRXEXLAPPLY0000 2522AM23	WHEAT BRAN	24.02.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
64	NEW MONDAL AGENCY	HQRXEXLAPPLY0000 2514AM23	WHEAT BRAN	22.02.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
65	BDB EXIM PRIVATE LIMITED	HQRXEXLAPPLY0000 2532AM23	WHEAT BRAN	01.03.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
66	INDRANEE ENTERPRISE	HQRXEXLAPPLY0000 2538AM23	WHEAT BRAN	05.03.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
67	CAPRICE TEX	HQRXEXLAPPLY0000 2537AM23	BRAN SHARPS & OTHER RESIDUES OF WHEAT	04.03.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
68	PRIME ENTERPRISES	HQRXEXLAPPLY0000 2616AM23	BRANS SHARPS AND OTHER RESIDUES OF WHEAT	10.03.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
69	R & R JAJODIA TRADING PRIVATE LIMITED	HQRXEXLAPPLY0000 2619AM23	WHEAT BRAN	10.03.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
70	PRITI EXPORT	HQRXEXLAPPLY0000 2620AM23	WHEAT BRAN	10.03.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
71	SONY ENTERPRISE	HQRXEXLAPPLY0000 2623AM23	WHEAT BRAN	10.03.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
72	ALAUDDIN MANDAL	HQRXEXLAPPLY0000 2625AM23	WHEAT BRAN	10.03.2023	Rejected. As per OM received from DoAHD dated 20.06.2023

					EFC has decided not to issue export authorisation for export of wheat bran.
73	KIAN AGRO PROCESSING PRIVATE LIMITED	HQRXEXLAPPLY00002633AM23	COARSE WHITE WHEAT BRAN (SHUAR) MOISTURE 12% MAX.	12.03.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
74	KISHAN INTERNATIONAL	HQRXEXLAPPLY00002634AM23	WHEAT BRAN	13.03.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
75	KISHAN INTERNATIONAL	HQRXEXLAPPLY00002635AM23	WHEAT BRAN	13.03.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
76	KISHAN INTERNATIONAL	HQRXEXLAPPLY00002636AM23	WHEAT BRAN	13.03.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
77	WORLD WIDE CLEARING AND SHIPPING INDIA PRIVATE LIMITED	HQRXEXLAPPLY00002641AM23	WHEAT BRAN	14.03.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
78	WORLD WIDE CLEARING AND SHIPPING INDIA PRIVATE LIMITED	HQRXEXLAPPLY00002642AM23	WHEAT BRAN	14.03.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
79	S.R INTERNATIONAL	HQRXEXLAPPLY00002655AM23	WHEAT BRAN	15.03.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
80	SHIV IMPEX	HQRXEXLAPPLY00002649AM23	WHEAT BRAN	15.03.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
81	SHREE JAGANNATH UDYOG	HQRXEXLAPPLY00002669AM23	WHEAT BRAN	17.03.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
82	ARADHYA ENTERPRISE	HQRXEXLAPPLY00002671AM23	WHEAT BRAN	17.03.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
83	ORIENT EXPORTS PVT LTD	HQRXEXLAPPLY00002672AM23	WHEAT BRAN	17.03.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
84	BDB EXIM PRIVATE LIMITED	HQRXEXLAPPLY00002673AM23	WHEAT BRAN	17.03.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
85	ORIENT EXPORTS	HQRXEXLAPPLY0000	WHEAT BRAN	17.03.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue

	PVT LTD	2675AM23			export authorisation for export of wheat bran.
86	N N IMPEX	HQRXEXLAPPLY0000 2677AM23	BRANS, SHARPS, AND OTHER RESIDUES OF WHEAT	18.03.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
87	N N IMPEX	HQRXEXLAPPLY0000 2681AM23	BRANS, SHARPS, AND OTHER RESIDUES OF WHEAT	19.03.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
88	FIRMINFO IMPEX PRIVATE LIMITED	HQRXEXLAPPLY0000 2685AM23	WHEAT BRAN	20.03.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
89	Indian Council of Agricultural Research (CENTRAL GOVERNMENT AND AGENCIES)	HQRXEXLAPPLY0000 2739AM23	Buffalo :-- Pure-bred breeding animals-Other than Milking Animal	28.03.2023	Deferred due to want of comments / NOC from DoAHD
90	OVERSEAS TRADE WELL	HQRXEXLAPPLY0000 2747AM23	Raw hides and skins-Of buffalo, including buffalo calf	29.03.2023	Deferred due to want of comments / NOC from DoAHD
91	SKY EXPORT & IMPORT	HQRXEXLAPPLY0000 2740AM23	WHEAT BRAN	28.03.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
92	LUCKWIN TRADEMART PRIVATE LIMITED	HQRXEXLAPPLY0000 2738AM23	WHEAT BRAN	28.03.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
93	ORIENT EXPORTS PVT LTD	HQRXEXLAPPLY0000 2731AM23	WHEAT BRAN	28.03.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
94	BDB EXIM PRIVATE LIMITED	HQRXEXLAPPLY0000 2730AM23	WHEAT BRAN	27.03.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
95	ORIENT EXPORTS PVT LTD	HQRXEXLAPPLY0000 2729AM23	WHEAT BRAN	27.03.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
96	SRI RAM ENTERPRISE	HQRXEXLAPPLY0000 2728AM23	WHEAT BRAN FODDER	27.03.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.

97	SS INTERNATIONAL	HQRXEXLAPPLY0000 2716AM23	WHEAT BRAN	24.03.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
98	ANURAG TRADING	HQRXEXLAPPLY0000 2700AM23	Of other cereals Rice Husk, Chura Bhunsa, Rice Bran & Husk	23.03.2023	Deferred due to want of comments / NOC from DoAHD
99	BANGSI BADAN SAM	HQRXEXLAPPLY0000 0021AM24	WHEAT BRAN	03.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
100	INDIA EXPORT INTERNATIONAL	HQRXEXLAPPLY0000 0022AM24	WHEAT BRAN	03.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
101	M K TRADERS	HQRXEXLAPPLY0000 0077AM24	WHEAT BRAN	09.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
102	RAM CHARAN BARUI ENTERPRISE	HQRXEXLAPPLY0000 0076AM24	WHEAT BRAN	09.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
103	J.R. ENTERPRISE	HQRXEXLAPPLY0000 0074AM24	WHEAT BRAN	08.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
104	UNIVERSAL TRADE LINK	HQRXEXLAPPLY0000 0073AM24	WHEAT BRAN	08.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
105	RADHA KRISHNA ENTERPRISE	HQRXEXLAPPLY0000 0072AM24	WHEAT BRAN	08.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
106	SOVA ENTERPRISE	HQRXEXLAPPLY0000 0069AM24	WHEAT BRAN	07.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
107	UTTAM & BROTHERS	HQRXEXLAPPLY0000 0065AM24	WHEAT BRAN	06.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
108	J P FLOUR MILLS PRIVATE LIMITED	HQRXEXLAPPLY0000 0060AM24	WHEAT BRAN	05.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
109	J P FLOUR MILLS PRIVATE LIMITED	HQRXEXLAPPLY0000 0059AM24	WHEAT BRAN	05.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.

110	V K UDYOG LTD	HQRXEXLAPPLY0000 0054AM24	WHEAT BRAN	05.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
111	GOURAV ENTERPRISE	HQRXEXLAPPLY0000 0053AM24	WHEAT BRAN	05.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
112	BABA EXIM	HQRXEXLAPPLY0000 0052AM24	WHEAT BRAN	05.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
113	BHARAT EXIM & TRADING COMPANY PRIVATE LIMITED	HQRXEXLAPPLY0000 0051AM24	BRANS, SHARPS, AND OTHER RESIDUES OF WHEAT	04.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
114	SHREE KANHA INTERNATIONAL	HQRXEXLAPPLY0000 0048AM24	WHEAT BRAN	04.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
115	DHEERAJ ENTERPRISES	HQRXEXLAPPLY0000 0047AM24	WHEAT BRAN	04.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
116	VOLANT EXIM PRIVATE LIMITED	HQRXEXLAPPLY0000 0042AM24	WHEAT BRAN	04.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
117	V K UDYOG LTD	HQRXEXLAPPLY0000 0041AM24	WHEAT BRAN	04.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
118	V K UDYOG LTD	HQRXEXLAPPLY0000 004AM240	WHEAT BRAN	04.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
119	HOQUE INDUSTRIES PRIVATE LIMITED	HQRXEXLAPPLY0000 0039AM24	WHEAT BRAN	04.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
120	HOQUE INDUSTRIES PRIVATE LIMITED	HQRXEXLAPPLY0000 0038AM24	WHEAT BRAN	04.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
121	GHOSH EXPORT	HQRXEXLAPPLY0000 0037AM24	WHEAT BRAN	04.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
122	PRINCE AGRO FOOD	HQRXEXLAPPLY0000 0036AM24	WHEAT BRAN	03.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of

	ENTERPRISES				wheat bran.
123	M/S NURUL TRADERS	HQRXEXLAPPLY0000 0035AM24	WHEAT BRAN	03.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
124	IZAZ TRADERS	HQRXEXLAPPLY0000 0034AM24	WHEAT BRAN	03.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
125	RAGHUBIR RETAILERS PRIVATE LIMITED	HQRXEXLAPPLY0000 0033AM24	WHEAT BRAN	03.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
126	RAGHUBIR RETAILERS PRIVATE LIMITED	HQRXEXLAPPLY0000 0032AM24	WHEAT BRAN	03.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
127	ASHA TRADERS	HQRXEXLAPPLY0000 0031AM24	WHEAT BRAN	03.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
128	INDIA EXPORT INTERNATIONAL	HQRXEXLAPPLY0000 0030AM24	WHEAT BRAN	03.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
129	ARGHODEEP CONSTRUCTIONS PVT LTD	HQRXEXLAPPLY0000 0029AM24	WHEAT BRAN	03.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
130	MANTRI IMPEX	HQRXEXLAPPLY0000 0009AM24	WHEAT BRAN	03.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
131	ATIF EXPORT	HQRXEXLAPPLY0000 0017AM24	WHEAT BRAN	03.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
132	M/S. ALI TRADERS	HQRXEXLAPPLY0000 0019AM24	WHEAT BRAN	03.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
133	GHOSH EXPORT	HQRXEXLAPPLY0000 0024AM24	WHEAT BRAN	03.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
134	ANWAR TRADING	HQRXEXLAPPLY0000 0016AM24	WHEAT BRAN	03.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
135	GHOSH EXPORT	HQRXEXLAPPLY0000	WHEAT BRAN	03.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue

		0023AM24			export authorisation for export of wheat bran.
136	SAA EXIM PRIVATE LIMITED	HQRXEXLAPPLY0000 0027AM24	WHEAT BRAN	03.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
137	MAA BHARATI INTERNATIONAL	HQRXEXLAPPLY0000 0028AM24	WHEAT BRAN	03.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
138	M/S SURJO EXIM & TRADING	HQRXEXLAPPLY0000 0026AM24	WHEAT BRAN	03.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
139	MAA TARA ENTERPRISE	HQRXEXLAPPLY0000 0025AM24	WHEAT BRAN	03.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
140	RAGHUBIR RETAILERS PRIVATE LIMITED	HQRXEXLAPPLY0000 0020AM24	WHEAT BRAN	03.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
141	MAJUMDER AGRO INDUSTRIES PRIVATE LIMITED	HQRXEXLAPPLY0000 0018AM24	WHEAT BRAN	03.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
142	BBS INTERNATIONAL	HQRXEXLAPPLY0000 0015AM24	WHEAT BRAN	03.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
143	MSAS AGRO PRIVATE LIMITED	HQRXEXLAPPLY0000 0014AM24	WHEAT BRAN	03.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
144	GLOBAL AGRO SEEDS	HQRXEXLAPPLY0000 0013AM24	WHEAT BRAN	03.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
145	M/S B. B. EXPORTS	HQRXEXLAPPLY0000 0010AM24	WHEAT BRAN	03.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
146	TINOPAL DAIRY WALA	HQRXEXLAPPLY0000 0124AM24	Frozen semen from Murrah buffalo(Bovine semen)	13.04.2023	Deferred due to want of comments / NOC from DoAHD
147	SREE KRISHNA TRADERS	HQRXEXLAPPLY0000 0079AM24	WHEAT BRAN	09.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
148	SREE KRISHNA	HQRXEXLAPPLY0000	WHEAT BRAN	09.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue

	TRADERS	0080AM24			export authorisation for export of wheat bran.
149	SREE KRISHNA TRADERS	HQRXEXLAPPLY0000 0081AM24	WHEAT BRAN	09.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
150	KRUPALI TRADING	HQRXEXLAPPLY0000 0083AM24	WHEAT BRAN	10.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
151	VISHAL SETIA	HQRXEXLAPPLY0000 0086AM24	Type - Protein, Coarse Bran -15% Max, Fine Bran- 12 % Max, Type - Moisture, Coarse Bran -14% Max, Fine Bran- 14 % Max, Type - Fibre, Coarse Bran -12 % Min, Fine Bran- 12 % Min, Type - Acid Insoluble Ash, Coarse Bran -0.5% Max, Fine Bran- 0.5% Max, Packing- Multi wall plain new PP bags of 25 Kgs or 50 Kgs, Container Loading 18 MT Per 20 FT	10.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
152	LIBERAL EXPORT IMPORT TRADE CORPORATION LLP	HQRXEXLAPPLY0000 0087AM24	WHEAT BRAN	10.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
153	M K TRADERS	HQRXEXLAPPLY0000 0088AM24	WHEAT BRAN	11.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
154	TRADEGO EXIM PRIVATE LIMITED	HQRXEXLAPPLY0000 0091AM24	WHEAT BRAN	11.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
155	RAJ AGRO EQUIPMENTS PRIVATE LIMITED	HQRXEXLAPPLY0000 0094AM24	WHEAT BRAN	11.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
156	MARGS EXIM CO	HQRXEXLAPPLY0000 0095AM24	WHEAT BRAN	11.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
157	MARGS EXIM CO	HQRXEXLAPPLY0000 0096AM24	WHEAT BRAN	11.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.

158	A V A Overseas	HQRXEXLAPPLY0000 0097AM24	Type - Protein, Coarse Bran -15% Max, Fine Bran- 12 % Max, Type - Moisture, Coarse Bran -14% Max, Fine Bran- 14 % Max, Type - Fibre, Coarse Bran -12 % Min, Fine Bran- 12 % Min, Type - Acid Insoluble Ash, Coarse Bran -0.5% Max, Fine Bran- 0.5% Max, Packing- Multi wall plain new PP bags of 25 Kgs or 50 Kgs, Container Loading 18 MT Per 20 FT	11.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
159	KRISHNA TRADERS	HQRXEXLAPPLY0000 0098AM24	WHEAT BRAN	11.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
160	TUKU ENTERPRISE	HQRXEXLAPPLY0000 0101AM24	WHEAT BRAN	11.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
161	OM SRI SAI ASSOCIATES	HQRXEXLAPPLY0000 0110AM24	WHEAT BRAN	12.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
162	OM SRI SAI ASSOCIATES	HQRXEXLAPPLY0000 0111AM24	WHEAT BRAN	12.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
163	OM SRI SAI ASSOCIATES	HQRXEXLAPPLY0000 0112AM24	WHEAT BRAN	12.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
164	ROYAL MIRAGE TRADE CONSULTANTS PRIVATE LIMITED	HQRXEXLAPPLY0000 0115AM24	WHEAT BRAN	12.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
165	TINOPAL DAIRY WALA	HQRXEXLAPPLY0000 0107AM24	FROZEN SEMEN FROM MURRAH BUFFALO (BOVINE SEMEN)	12.04.2023	Deferred due to want of comments / NOC from DoAHD
166	M/S KISAN FLOUR MILL	HQRXEXLAPPLY0000 0141AM24	WHEAT BRAN	15.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
167	DAAWAT FOODS	HQRXEXLAPPLY0000	ALFALFA GRASS	18.04.2023	Deferred due to want of comments / NOC from DoAHD

	LIMITED	0152AM24			
168	DAAWAT FOODS LIMITED	HQRXEXLAPPLY0000 0153AM24	ALFALFA GRASS	18.04.2023	Deferred due to want of comments / NOC from DoAHD
168	ROBIN FRANCIS	HQRXEXLAPPLY0000 0162AM24	ALFALFA HAY	19.04.2023	Deferred due to want of comments / NOC from DoAHD
170	SAI IMPEX	HQRXEXLAPPLY0000 0163AM24	WHEAT BRAN	20.04.2023	Rejected.As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
171	DAAWAT FOODS LIMITED	HQRXEXLAPPLY0000 0164AM24	ALFALFA IMPORTED BIG SQ BALE PREMIUM	20.04.2023	Approved on the basis of Comments / NOC from DoAHD received vide OM dated 12.06.2023. Accordingly, EFC has approved the export for 24 MTs Alfalfa Hay to Saudi Arabia by M/s DAAWAT FOODS LIMITED
172	SAHA AGENCY	HQRXEXLAPPLY0000 0166AM24	WHEAT BRAN	20.04.2023	Rejected.As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
173	BISHWAJIT SARKAR	HQRXEXLAPPLY0000 0171AM24	WHEAT BRAN	21.04.2023	Rejected.As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
174	M.S.D. INTERNATIONAL	HQRXEXLAPPLY0000 0173AM24	WHEAT BRAN	21.04.2023	Rejected.As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
175	AR ENTERPRISE	HQRXEXLAPPLY0000 0177AM24	WHEAT BRAN	23.04.2023	Rejected.As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
176	THIRAVIAM INTERNATIONAL	HQRXEXLAPPLY0000 0182AM24	WHEAT STRAW	25.04.2023	Deferred due to want of comments / NOC from DoAHD
177	AKM AND COMPANY	HQRXEXLAPPLY0000 0186AM24	WHEAT BRAN	26.04.2023	Rejected.As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
178	S.K. INTERNATIONAL	HQRXEXLAPPLY0000 0191AM24	WHEAT BRAN	27.04.2023	Rejected.As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
179	R.D.S. INTERNATIONAL	HQRXEXLAPPLY0000 0192AM24	WHEAT BRAN	27.04.2023	Rejected.As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.

180	MOGHESIA INTERNATIONAL FRUIT AGENCIES	HQRXEXLAPPLY0000 0197AM24	WHEAT BRAN	28.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
181	TANIA EXPORTS	HQRXEXLAPPLY0000 0204AM24	WHEAT BRAN	28.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
182	ORIENT EXPORTS PVT LTD	HQRXEXLAPPLY0000 0206AM24	WHEAT BRAN	29.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
183	AALAP EXPORT PRIVATE LIMITED	HQRXEXLAPPLY0000 0207AM24	WHEAT BRAN	29.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
184	TANIA EXPORTS	HQRXEXLAPPLY0000 0208AM24	WHEAT BRAN	29.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
185	SRIEDHAR EXPORTS	HQRXEXLAPPLY0000 0209AM24	WHEAT BRAN	29.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
186	USHA ENTERPRISE	HQRXEXLAPPLY0000 0210AM24	WHEAT BRAN	30.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
187	CHAKRABORTY ENTERPRISE	HQRXEXLAPPLY0000 0213AM24	WHEAT BRAN	01.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
188	DS ENTERPRISE	HQRXEXLAPPLY0000 0216AM24	WHEAT BRAN	01.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
189	MAMTA ENTERPRISE	HQRXEXLAPPLY0000 0217AM24	WHEAT BRAN	01.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
190	S R TRADERS	HQRXEXLAPPLY0000 0218AM24	WHEAT BRAN	02.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
191	BLESSINGS SECURED PRESS PRIVATE LIMITED	HQRXEXLAPPLY0000 0221AM24	WHEAT BRAN	02.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
192	ABDUL KADER SARDAR	HQRXEXLAPPLY0000 0227AM24	WHEAT BRAN	03.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.

193	TAPAN TRADERS	HQRXEXLAPPLY0000 0231AM24	WHEAT BRAN	04.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
194	R.R. INTERNATIONAL	HQRXEXLAPPLY0000 0234AM24	WHEAT BRAN	04.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
195	NUR ENTERPRISE	HQRXEXLAPPLY0000 0235AM24	WHEAT BRAN	04.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
196	ELORA EXPORT	HQRXEXLAPPLY0000 0243AM24	WHEAT BRAN	04.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
197	DV FOREIGN TRADE	HQRXEXLAPPLY0000 0244AM24	WHEAT BRAN	05.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
198	B.M.EXPORTS PRIVATE LIMITED	HQRXEXLAPPLY0000 0245AM24	WHEAT BRAN	05.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
199	PRAYAS	HQRXEXLAPPLY0000 0246AM24	WHEAT BRAN	05.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
200	PRAYAS	HQRXEXLAPPLY0000 0247AM24	WHEAT BRAN	05.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
201	PRAYAS	HQRXEXLAPPLY0000 0248AM24	WHEAT BRAN	05.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
202	PRAYAS	HQRXEXLAPPLY0000 0249AM24	WHEAT BRAN	05.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
203	PRAYAS	HQRXEXLAPPLY0000 0250AM24	WHEAT BRAN	05.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
204	PRAYAS	HQRXEXLAPPLY0000 0251AM24	WHEAT BRAN	05.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
205	RITVIK TRADING COMPANY	HQRXEXLAPPLY0000 0252AM24	WHEAT BRAN	05.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
206	V K UDYOG LTD	HQRXEXLAPPLY0000	WHEAT BRAN	05.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023

		0253AM24			EFC has decided not to issue export authorisation for export of wheat bran.
207	V K UDYOG LTD	HQRXEXLAPPLY0000 0254AM24	WHEAT BRAN	05.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
208	V K UDYOG LTD	HQRXEXLAPPLY0000 0255AM24	WHEAT BRAN	05.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
208 9	MANTRI IMPEX	HQRXEXLAPPLY0000 0256AM24	WHEAT BRAN	05.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
210	S R EXPORT	HQRXEXLAPPLY0000 0257AM24	WHEAT BRAN	05.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
211	KRISHNA TRADERS	HQRXEXLAPPLY0000 0258AM24	WHEAT BRAN	05.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
212	SUR ENTERPRISE	HQRXEXLAPPLY0000 0259AM24	WHEAT BRAN	05.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
213	MANTRI IMPEX	HQRXEXLAPPLY0000 0260AM24	WHEAT BRAN	05.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
214	ANIL TRADING COMPANY	HQRXEXLAPPLY0000 0261AM24	WHEAT BRAN	05.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
215	GHOSH TRADERS	HQRXEXLAPPLY0000 0263AM24	WHEAT BRAN	05.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
216	TRISHA EXPORT & IMPORT	HQRXEXLAPPLY0000 0264AM24	WHEAT BRAN	05.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
217	SHYAMSUNDER GRAIN PRODUCTS PRIVATE LIMITED	HQRXEXLAPPLY0000 0265AM24	WHEAT BRAN	06.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
218	MORE AND COMPANY	HQRXEXLAPPLY0000 0266AM24	WHEAT BRAN	06.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
219	BHUPENDRA OVERSEAS	HQRXEXLAPPLY0000	WHEAT BRAN	06.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue

	PRIVATE LIMITED	0267AM24			export authorisation for export of wheat bran.
220	BHUPENDRA OVERSEAS PRIVATE LIMITED	HQRXEXLAPPLY0000 0268AM24	WHEAT BRAN	06.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
221	JAIN EXPORT	HQRXEXLAPPLY0000 0269AM24	WHEAT BRAN	06.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
222	JAIN EXPORT	HQRXEXLAPPLY0000 0270AM24	WHEAT BRAN	06.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
223	JAIN EXPORT	HQRXEXLAPPLY0000 0271AM24	WHEAT BRAN	06.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
224	JAIN EXPORT	HQRXEXLAPPLY0000 0272AM24	WHEAT BRAN	06.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
225	JAIN EXPORT	HQRXEXLAPPLY0000 0273AM24	WHEAT BRAN	06.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
226	OFIJUL MD	HQRXEXLAPPLY0000 0274AM24	WHEAT BRAN	06.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
227	SUBIR SHELLAC ENTERPRISES	HQRXEXLAPPLY0000 0275AM24	WHEAT BRAN	06.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
228	SUBIR SHELLAC ENTERPRISES	HQRXEXLAPPLY0000 0276AM24	WHEAT BRAN	06.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
229	ANKUSH INTERNATIONAL	HQRXEXLAPPLY0000 0277AM24	WHEAT BRAN	06.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
230	JAI MAA KALI TRADERS	HQRXEXLAPPLY0000 0278AM24	WHEAT BRAN	06.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
231	R & R JAJODIA TRADING PRIVATE LIMITED	HQRXEXLAPPLY0000 0279AM24	WHEAT BRAN	06.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
232	SHEETAL ENTERPRISE	HQRXEXLAPPLY0000 0280AM24	WHEAT BRAN	06.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of

					wheat bran.
233	JAI JAGAD BANDHU ENTERPRISE	HQRXEXLAPPLY0000 0281AM24	WHEAT BRAN	06.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
234	SREE KRISHNA INTERNATIONAL	HQRXEXLAPPLY0000 0282AM24	WHEAT BRAN	06.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
235	PANNALAL EXPORTS PRIVATE LIMITED	HQRXEXLAPPLY0000 0283AM24	WHEAT BRAN	06.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
236	MAHASHAKTI ENGINEERING WORKS	HQRXEXLAPPLY0000 0285AM24	WHEAT BRAN	06.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
237	SUDHARM AYATNIRYAT PRIVATE LIMITED	HQRXEXLAPPLY0000 0286AM24	WHEAT BRAN	06.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
238	KRISHNA INTERNATIONAL	HQRXEXLAPPLY0000 0287AM24	WHEAT BRAN	06.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
239	INDIGO TRADECOM PRIVATE LIMITED	HQRXEXLAPPLY0000 0288AM24	WHEAT BRAN	06.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
240	V K UDYOG LTD	HQRXEXLAPPLY0000 0289AM24	WHEAT BRAN	06.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
241	V K UDYOG LTD	HQRXEXLAPPLY0000 0290AM24	WHEAT BRAN	06.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
242	ONWARD COMMODEAL PRIVATE LIMITED	HQRXEXLAPPLY0000 0291AM24	WHEAT BRAN	06.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
243	ONWARD COMMODEAL PRIVATE LIMITED	HQRXEXLAPPLY0000 0292AM24	WHEAT BRAN	06.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
244	V K UDYOG LTD	HQRXEXLAPPLY0000 0294AM24	WHEAT BRAN	06.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
245	DIAMOND AGRO PRODUCTS	HQRXEXLAPPLY0000 0295AM24	WHEAT BRAN	06.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.

246	N INTERNATIONAL	G HQRXEXLAPPLY0000 0297AM24	WHEAT BRAN	06.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
247	AJANTA EXPORT	HQRXEXLAPPLY0000 0299AM24	WHEAT BRAN	06.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
248	ARMO ENTERPRISE	HQRXEXLAPPLY0000 0300AM24	WHEAT BRAN	06.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
249	S.P.ENTERPRISE	HQRXEXLAPPLY0000 0302AM24	WHEAT BRAN	07.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
250	CHANDAN TRADING COMPANY PRIVATE LIMITED	HQRXEXLAPPLY0000 0303AM24	WHEAT BRAN	07.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
251	J.R. ENTERPRISE	HQRXEXLAPPLY0000 0304AM24	WHEAT BRAN	07.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
252	TAHIR TANBIR ENTERPRISE	HQRXEXLAPPLY0000 0305AM24	WHEAT BRAN	07.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
253	VAI ENTERPRISE	VAI HQRXEXLAPPLY0000 0306AM24	WHEAT BRAN	07.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
254	R.R. INTERNATIONAL	HQRXEXLAPPLY0000 0308AM24	WHEAT BRAN	08.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
255	BENGANI EXPORTS (INDIA) PRIVATE LIMITED	HQRXEXLAPPLY0000 0309AM24	WHEAT BRAN	08.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
256	TANIA EXPORTS	HQRXEXLAPPLY0000 0311AM24	WHEAT BRAN	08.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
257	KOHINUR EXPORT	HQRXEXLAPPLY0000 0312AM24	WHEAT BRAN	08.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
258	PVIZA INTERNATIONAL PRIVATE LIMITED	HQRXEXLAPPLY0000 0313AM24	OF WHEAT-PROTEIN - 15- 12% MAX, MOISTURE - 14% MAX, FIBRE-12% MIN,ACID INSOLUBLE	08.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.

			0.5% MAX		
259	MASUM ENTERPRISE	HQRXEXLAPPLY0000 0314AM24	WHEAT BRAN	08.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
260	AKASH DEY	HQRXEXLAPPLY0000 0315AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
261	PRATIMA ENTERPRISE	HQRXEXLAPPLY0000 0317AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
262	MTE EXIM PRIVATE LIMITED	HQRXEXLAPPLY0000 0318AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
263	MTE EXIM PRIVATE LIMITED	HQRXEXLAPPLY0000 0319AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
264	NAZRUL ENTERPRISE PRIVATE LIMITED	HQRXEXLAPPLY0000 0320AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
265	MTE EXIM PRIVATE LIMITED	HQRXEXLAPPLY0000 0321AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
266	MTE EXIM PRIVATE LIMITED	HQRXEXLAPPLY0000 0322AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
267	TANISHA FISH CENTER	HQRXEXLAPPLY0000 0323AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
268	MTE EXIM PRIVATE LIMITED	HQRXEXLAPPLY0000 0324AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
269	NAZRUL ENTERPRISE	HQRXEXLAPPLY0000 0325AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
270	TRUST INTERNATIONAL	HQRXEXLAPPLY0000 0326AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
271	PIRGORACHAND FOOD PROCESSING	HQRXEXLAPPLY0000 0328AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of

	PRIVATE LIMITED				wheat bran.
272	R. B. INTERNATIONAL	HQRXEXLAPPLY0000 0329AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
273	R.S. ENTERPRISE	HQRXEXLAPPLY0000 0330AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
274	HENA INTERNATIONAL	HQRXEXLAPPLY0000 0331AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
275	MARUTI INTERNATIONAL	HQRXEXLAPPLY0000 0332AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
276	MARUTI INTERNATIONAL	HQRXEXLAPPLY0000 0333AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
277	MARUTI INTERNATIONAL	HQRXEXLAPPLY0000 0334AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
278	ACCENT DEALTRADE PRIVATE LIMITED	HQRXEXLAPPLY0000 0335AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
279	ANIL TRADING COMPANY	HQRXEXLAPPLY0000 0336AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
280	ACCENT DEALTRADE PRIVATE LIMITED	HQRXEXLAPPLY0000 0337AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
281	ASHA OIL TRADERS	HQRXEXLAPPLY0000 0338AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
282	ACCENT DEALTRADE PRIVATE LIMITED	HQRXEXLAPPLY0000 0339AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
283	THE KINETIC IMPORT EXPORT & CO	HQRXEXLAPPLY0000 0340AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
284	AADITYA TRADERS	HQRXEXLAPPLY0000 0341AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of

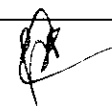
					wheat bran.
285	ORIENT EXPORTS PVT LTD	HQRXEXLAPPLY0000 0342AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
286	AADITYA TRADERS	HQRXEXLAPPLY0000 0343AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
287	AADITYA TRADERS	HQRXEXLAPPLY0000 0344AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
288	EVS DISTRIBUTORS INDIA LIMITED	HQRXEXLAPPLY0000 0346AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
289	MINATI TRADERS	HQRXEXLAPPLY0000 0347AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
290	KRISHNEEL EXPORTS PRIVATE LIMITED	HQRXEXLAPPLY0000 0348AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
291	MINATI TRADERS	HQRXEXLAPPLY0000 0349AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
292	MINATI TRADERS	HQRXEXLAPPLY0000 0350AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
293	AADITYA TRADERS	HQRXEXLAPPLY0000 0351AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
294	MAA EXPORT	HQRXEXLAPPLY0000 0352AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
295	V K UDYOG LTD	HQRXEXLAPPLY0000 0353AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
296	V K UDYOG LTD	HQRXEXLAPPLY0000 0354AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
297	V K UDYOG LTD	HQRXEXLAPPLY0000 0355AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.

298	V K UDYOG LTD	HQRXEXLAPPLY0000 0356AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
299	V K UDYOG LTD	HQRXEXLAPPLY0000 0357AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
300	V K UDYOG LTD	HQRXEXLAPPLY0000 0358AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
301	V K UDYOG LTD	HQRXEXLAPPLY0000 0359AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
302	MAHI EXPORT	HQRXEXLAPPLY0000 0360AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
303	ACCENT DEALTRADE PRIVATE LIMITED	HQRXEXLAPPLY0000 0361AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
304	RAJIB ENTERPRISE	HQRXEXLAPPLY0000 0362AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
305	KAMALABARI PRIVATE LIMITED	HQRXEXLAPPLY0000 0363AM24	WHEAT BRAN	10.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
306	R INTERNATIONAL	HQRXEXLAPPLY0000 0364AM24	WHEAT BRAN	10.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
307	BASUNDHARA TRADING	HQRXEXLAPPLY0000 0365AM24	WHEAT BRAN	10.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
308	SUMIT COMMERCIAL CO.	HQRXEXLAPPLY0000 0366AM24	WHEAT BRAN	10.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
309	SUMIT COMMERCIAL CO.	HQRXEXLAPPLY0000 0367AM24	WHEAT BRAN	10.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
310	DHEERAJ ENTERPRISES	HQRXEXLAPPLY0000 0368AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.

311	PITAMBER FLOUR MILLS PRIVATE LIMITED	HQRXEXLAPPLY0000 0370AM24	WHEAT BRAN	09.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
312	B.R. INTERNATIONAL	HQRXEXLAPPLY0000 0371AM24	WHEAT BRAN	10.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
313	SHANAYA EXPORT	HQRXEXLAPPLY0000 0372AM24	WHEAT BRAN	10.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
314	S A TRADING	HQRXEXLAPPLY0000 0373AM24	WHEAT BRAN	10.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
315	A K B INTERNATIONAL	HQRXEXLAPPLY0000 0374AM24	WHEAT BRAN	10.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
316	SUBRATA DUTTA	HQRXEXLAPPLY0000 0375AM24	WHEAT BRAN	10.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
317	ORIENT EXPORTS PVT LTD	HQRXEXLAPPLY0000 0376AM24	WHEAT BRAN	10.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
318	BIKASH SAHA	HQRXEXLAPPLY0000 0377AM24	WHEAT BRAN	10.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
319	UMA EXPORTS LTD	HQRXEXLAPPLY0000 0378AM24	WHEAT BRAN	10.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
320	SAWDAGAR EXPORTS	HQRXEXLAPPLY0000 0379AM24	WHEAT BRAN	10.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
321	SAWDAGAR EXPORTS	HQRXEXLAPPLY0000 0380AM24	WHEAT BRAN	10.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
322	M/S MOOL CHAND BUCHA	HQRXEXLAPPLY0000 0381AM24	WHEAT BRAN	10.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
323	BISHAL ENTERPRISE	HQRXEXLAPPLY0000 0382AM24	WHEAT BRAN	10.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.

324	AMIT KUMAR BUCHA	HQRXEXLAPPLY0000 0383AM24	WHEAT BRAN	10.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
325	CHAWLA INTERNATIONAL	HQRXEXLAPPLY0000 0384AM24	WHEAT BRAN	10.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
326	SAMANTA ENTERPRISE	HQRXEXLAPPLY0000 0385AM24	WHEAT BRAN	10.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
327	SUDHARM AYATNIRYAT PRIVATE LIMITED	HQRXEXLAPPLY0000 0386AM24	WHEAT BRAN	10.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
328	SUDHARM AYATNIRYAT PRIVATE LIMITED	HQRXEXLAPPLY0000 0387AM24	WHEAT BRAN	10.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
329	CHAWLA INTERNATIONAL	HQRXEXLAPPLY0000 0388AM24	WHEAT BRAN	10.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
330	SHRI BALAJEE TRADERS	HQRXEXLAPPLY0000 0389AM24	WHEAT BRAN	10.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
331	BALARAM & SONS EXPORT	HQRXEXLAPPLY0000 0397AM24	WHEAT BRAN	11.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
332	HEALTH PLUS INDIA	HQRXEXLAPPLY0000 0398AM24	WHEAT BRAN	11.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
333	MTE EXIM PRIVATE LIMITED	HQRXEXLAPPLY0000 0399AM24	WHEAT BRAN	11.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
334	GLOBEXIM TRADING SERVICES PRIVATE LIMITED	HQRXEXLAPPLY0000 0402AM24	WHEAT BRAN CATTLE FEED QUALITY	11.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
335	R. K. TRADERS	HQRXEXLAPPLY0000 0404AM24	WHEAT BRAN	11.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
336	ANNA INTERNATIONAL	HQRXEXLAPPLY0000 0408AM24	WHEAT BRAN	11.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.

337	BISWAS INFRACON LLP	HQRXEXLAPPLY0000 0409AM24	WHEAT BRAN	11.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
338	GOURAV ENTERPRISE	HQRXEXLAPPLY0000 0410AM24	WHEAT BRAN	11.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
339	ANIVA TRADE	HQRXEXLAPPLY0000 0411AM24	WHEAT BRAN	11.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
340	HIRA EXPORT	HQRXEXLAPPLY0000 0412AM24	WHEAT BRAN	11.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
341	HIRA EXPORT	HQRXEXLAPPLY0000 0413AM243	WHEAT BRAN	11.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
342	SOWALLOW ENTERPRISE	HQRXEXLAPPLY0000 0414AM243	WHEAT BRAN	11.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
343	S K MUNDHRA	HQRXEXLAPPLY0000 0415AM24	WHEAT BRAN	12.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
344	S.P ENTERPRISE	HQRXEXLAPPLY0000 0416AM24	WHEAT BRAN	12.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
345	MOGHESIA INTERNATIONAL FRUIT AGENCIES	HQRXEXLAPPLY0000 0417AM24	WHEAT BRAN	12.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
346	MOGHESIA INTERNATIONAL FRUIT AGENCIES	HQRXEXLAPPLY0000 0418AM24	WHEAT BRAN	12.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
347	INDIGO TRADECOM PRIVATE LIMITED	HQRXEXLAPPLY0000 0419AM24	WHEAT BRAN	12.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
348	TAPAN TRADERS	HQRXEXLAPPLY0000 0420AM24	WHEAT BRAN	12.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
349	N N IMPEX	HQRXEXLAPPLY0000 0421AM24	WHEAT BRAN	12.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.



350	N N IMPEX	HQRXEXLAPPLY0000 0422AM24	WHEAT BRAN	12.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
351	BALAJI EXIM ENTERPRISES PRIVATE LIMITED	HQRXEXLAPPLY0000 0423AM24	WHEAT BRAN	12.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
352	TANMOY ENTERPRISE	HQRXEXLAPPLY0000 0424AM24	WHEAT BRAN	12.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
353	SUBHAM ENTERPRISE	HQRXEXLAPPLY0000 0425AM24	WHEAT BRAN	12.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
354	OILMAN CORPORATION OF INDIA	HQRXEXLAPPLY0000 0426AM24	WHEAT BRAN	12.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
355	SONAM EXPORT	HQRXEXLAPPLY0000 0427AM24	WHEAT BRAN	12.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
356	A. D. INTERNATIONAL	HQRXEXLAPPLY0000 0428AM24	WHEAT BRAN	12.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
357	DS ENTERPRISE	HQRXEXLAPPLY0000 0429AM24	WHEAT BRAN	12.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
358	S V JUTE INDUSTRIES	HQRXEXLAPPLY0000 0430AM24	WHEAT BRAN	12.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
359	HEADWAY GLOBAL	HQRXEXLAPPLY0000 0434AM24	WHEAT BRAN	13.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
360	GLOBAL MERCHANT	HQRXEXLAPPLY0000 0437AM24	WHEAT BRAN	13.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
361	SHIV INTERNATIONAL	HQRXEXLAPPLY0000 0438AM24	WHEAT BRAN	14.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
362	GOURAV IMPEX	HQRXEXLAPPLY0000 0440AM24	WHEAT BRAN	14.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.

363	SHREE EXPORT IMPORT	HQRXEXLAPPLY0000 0441AM24	WHEAT BRAN	14.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
364	GLOBE TRADING	HQRXEXLAPPLY0000 0443AM24	WHEAT BRAN	15.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
365	S.P.TRADERS	HQRXEXLAPPLY0000 0452AM24	WHEAT BRAN	15.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
366	R.S.ENTERPRISE	HQRXEXLAPPLY0000 0453AM24	WHEAT BRAN	15.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
367	MALLICK TRADERS	HQRXEXLAPPLY0000 0455AM24	WHEAT BRAN	15.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
368	MOHAMMED FAIYAZ AHMED	HQRXEXLAPPLY0000 0458AM24	WHEAT BRAN	15.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
369	OM SRI SAI ASSOCIATES	HQRXEXLAPPLY0000 0462AM24	WHEAT BRAN	16.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
370	MONDAL TRADERS	HQRXEXLAPPLY0000 0464AM24	WHEAT BRAN	16.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
371	M N ENTERPRISE	HQRXEXLAPPLY0000 0466AM24	WHEAT BRAN	16.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
372	GAA TRADING ENTERPRISES	HQRXEXLAPPLY0000 0467AM24	WHEAT BRAN	16.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
373	GAA TRADING ENTERPRISES	HQRXEXLAPPLY0000 0468AM24	WHEAT BRAN	16.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
374	R N INTERNATIONAL	HQRXEXLAPPLY0000 0469AM24	WHEAT BRAN	17.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
375	HOQUE TRADERS	HQRXEXLAPPLY0000 0471AM24	WHEAT BRAN	17.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
376	HOQUE TRADERS	HQRXEXLAPPLY0000	WHEAT BRAN	17.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023

		0472AM24			EFC has decided not to issue export authorisation for export of wheat bran.
377	SNEHTIK INTERNATIONAL	HQRXEXLAPPLY0000 0476AM24	WHEAT BRAN	17.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
378	BABU MOSAI EXPORT IMPORT	HQRXEXLAPPLY0000 0477AM24	WHEAT BRAN	17.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
379	GOPAL PRASAD	HQRXEXLAPPLY0000 0479AM24	WHEAT BRAN	18.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
380	ABHI TRADERS	HQRXEXLAPPLY0000 0480AM24	WHEAT BRAN	18.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
381	NIZAMI FISING NET	HQRXEXLAPPLY0000 0481AM24	WHEAT BRAN	18.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
382	KEVIN CORPORATION	HQRXEXLAPPLY0000 0482AM24	ALFALFA HAY	18.05.2023	Deferred due to want of comments / NOC from DoAHD
383	R. S. INTERNATIONAL	HQRXEXLAPPLY0000 0483AM24	WHEAT BRAN	18.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
384	DIAMOND AGRO PRODUCTS	HQRXEXLAPPLY0000 0485AM24	WHEAT BRAN	18.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
385	PRAKITI PURUSH PRIVATE LIMITED	HQRXEXLAPPLY0000 0494AM24	WHEAT BRAN	18.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
386	MONDAL ENTERPRISE	HQRXEXLAPPLY0000 0496AM24	WHEAT BRAN	19.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
387	SUBHADRA COMMERCIAL PRIVATE LIMITED	HQRXEXLAPPLY0000 0501AM24	WHEAT BRAN	19.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
388	SM ENTERPRISE	HQRXEXLAPPLY0000 0512AM24	WHEAT BRAN	20.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
389	DEV HOSPITALITY & HEALTH CARE CONSULTANCY	HQRXEXLAPPLY0000 0514AM24	WHEAT BRAN	21.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.

390	EXPORTENCE INTERNATIONAL PRIVATE LIMITED	HQRXEXLAPPLY0000 0517AM24	Bran Sharps & Others Residue of Wheat	22.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
391	FLY INTERNATIONAL	HQRXEXLAPPLY0000 0518AM24	WHEAT BRAN	22.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
392	J K Enterprise	HQRXEXLAPPLY0000 0519AM24	WHEAT BRAN	22.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
393	MOGHESIA INTERNATIONAL FRUIT AGENCIES,	HQRXEXLAPPLY0000 0520AM24	WHEAT BRAN	22.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
394	THE BLOSSOM	HQRXEXLAPPLY0000 0521AM24	WHEAT BRAN	22.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
395	J K ENTERPRISE	HQRXEXLAPPLY0000 0525AM24	WHEAT BRAN	22.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
396	NANDY INTERNATIONAL	HQRXEXLAPPLY0000 0524AM24	WHEAT BRAN	22.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
397	ARINDAM ENTERPRISE	HQRXEXLAPPLY0000 0526AM24	WHEAT BRAN	22.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
398	DAAWAT FOODS LIMITED	HQRXEXLAPPLY0000 0055AM24	WHEAT BRAN	05.04.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
399	SAGAR PULSES PRIVATE LIMITED	HQRXEXLAPPLY0000 2084AM23	ALFALFA GRASS	10.11.2022	Deferred due to want of comments / NOC from DoAHD
400	MINATI TRADERS	HQRXEXLAPPLY0000 0528AM24	Wheat Bran	23.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
401	NUR TRADING	HQRXEXLAPPLY0000 0527AM24	WHEAT BRAN	23.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
402	M/S. BHAI BHAI ENTERPRISE	HQRXEXLAPPLY0000 0529AM24	WHEAT BRAN	23.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
403	BRIJ KISHORE	HQRXEXLAPPLY0000	WHEAT BRAN	23.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue

	PRASAD	0530AM24			export authorisation for export of wheat bran.
404	BISHAL ENTERPRISE	HQRXEXLAPPLY0000 0531AM24	WHEAT BRAN	23.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
405	PRAYAS	HQRXEXLAPPLY0000 0532AM24	WHEAT BRAN	23.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
406	PRAYAS	HQRXEXLAPPLY0000 0533AM24	WHEAT BRAN	23.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
407	SHRI RAGHUVANSH ENTERPRISES	HQRXEXLAPPLY0000 0534AM24	WHEAT BRAN	23.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
408	SHREE RADHIKA INTERNATIONAL TRADE PRIVATE LIMITED	HQRXEXLAPPLY0000 0535AM24	MAIZE BRAN	23.05.2023	Deferred due to want of comments / NOC from DoAHD
409	B.R. INTERNATIONAL	HQRXEXLAPPLY0000 0536AM24	WHEAT BRAN	23.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
410	MINATI TRADERS	HQRXEXLAPPLY0000 0537AM24	WHEAT BRAN	23.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
411	ROYAL BALAJI ASSOCIATES	HQRXEXLAPPLY0000 0541AM24	WHEAT BRAN	23.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
412	G RAMACHANDRAN	HQRXEXLAPPLY0000 0544AM24	WHEAT BRAN	23.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
413	SUDHARM AYATNIRYAT PRIVATE LIMITED	HQRXEXLAPPLY0000 0545AM24	WHEAT BRAN	23.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
414	SUDHARM AYATNIRYAT PRIVATE LIMITED	HQRXEXLAPPLY0000 0546AM24	WHEAT BRAN	23.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
415	SUDHARM AYATNIRYAT PRIVATE LIMITED	HQRXEXLAPPLY0000 0547AM24	WHEAT BRAN	23.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
416	GUPTA EXPORT	HQRXEXLAPPLY0000	WHEAT BRAN	24.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue

		0551AM24			export authorisation for export of wheat bran.
417	BISHWAJIT SARKAR	HQRXEXLAPPLY0000 0549AM24	WHEAT BRAN	24.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
418	BISHWAJIT SARKAR	HQRXEXLAPPLY0000 0550AM24	WHEAT BRAN	24.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
419	KAMALABARI EXIM	HQRXEXLAPPLY0000 0552AM24	WHEAT BRAN	24.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
420	S R EXPORT	HQRXEXLAPPLY0000 0553AM24	WHEAT BRAN	24.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
421	JIYA INTERNATIONAL	HQRXEXLAPPLY0000 0554AM24	WHEAT BRAN	24.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
422	PIRGORACHAND FOOD PROCESSING PRIVATE LIMITED	HQRXEXLAPPLY0000 0555AM24	WHEAT BRAN	25.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
423	OXYGROW AGRO TECH PRIVATE LIMITED	HQRXEXLAPPLY0000 0556AM24	WHEAT BRAN	25.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
424	KKOLI INTERNATIONAL PRIVATE LIMITED	HQRXEXLAPPLY0000 0557AM24	WHEAT BRAN	25.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
425	IND-EXPO	HQRXEXLAPPLY0000 0558AM24	WHEAT BRAN	25.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
426	BENGANI COMMODITIES PRIVATE LIMITED	HQRXEXLAPPLY0000 0561AM24	WHEAT BRAN	26.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
427	CHEMPOLIS INDIA PRIVATE LIMITED	HQRXEXLAPPLY0000 0562AM24	WHEAT BRAN	26.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
428	M K ENTERPRISE	HQRXEXLAPPLY0000 0563AM24	Wheat Straw	26.05.2023	Deferred due to want of comments / NOC from DoAHD.
429	AESTHETICA IMPEX	HQRXEXLAPPLY0000 0564AM24	WHEAT BRAN	26.05.2023	Rejected. As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of

					wheat bran.
430	SREE GURU INTERNATIONAL	HQRXEXLAPPLY0000 0565AM24	ALFALFA HAY	26.05.2023	Deferred due to want of comments / NOC from DoAHD
431	PARITOSH BISWAS	HQRXEXLAPPLY0000 0572AM24	WHEAT BRAN	29.05.2023	Rejected.As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
432	PARITOSH BISWAS	HQRXEXLAPPLY0000 0573AM24	WHEAT BRAN	29.05.2023	Rejected.As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
433	TRADE EXIM	HQRXEXLAPPLY0000 0574AM24	WHEAT BRAN	29.05.2023	Rejected.As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
434	RAJASREE MINERALS	HQRXEXLAPPLY0000 0577AM24	WHEAT BRAN	30.05.2023	Rejected.As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
435	DS ENTERPRISE	HQRXEXLAPPLY0000 0578AM24	WHEAT BRAN	30.05.2023	Rejected.As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
436	AAYOG AGRO PRIVATE LIMITED	HQRXEXLAPPLY0000 0581AM24	WHEAT BRAN	30.05.2023	Rejected.As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
437	AAYOG AGRO PRIVATE LIMITED	HQRXEXLAPPLY0000 0582AM24	WHEAT BRAN	30.05.2023	Rejected.As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
438	SIDDESWARI ENTERPRISE	HQRXEXLAPPLY0000 0586AM24	WHEAT BRAN	30.05.2023	Rejected.As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
439	R.N.D INTERNATIONAL	HQRXEXLAPPLY0000 0594AM24	WHEAT BRAN	01.06.2023	Rejected.As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
440	TRIMURTI ENTERPRISES	HQRXEXLAPPLY0000 0616AM24	WHEAT BRAN	07.06.2023	Rejected.As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
441	MOON ENTERPRISE	HQRXEXLAPPLY0000 0617AM24	WHEAT BRAN	09.06.2023	Rejected.As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.
442	SUDHARM AYATNIRYAT PRIVATE LIMITED	HQRXEXLAPPLY0000 0638AM24	WHEAT BRAN	15.06.2023	Rejected.As per OM received from DoAHD dated 20.06.2023 EFC has decided not to issue export authorisation for export of wheat bran.

443	USHA ENTERPRISE	HQRXEXLAPPLY0000 0651AM24	WHEAT BRAN	17.06.2023	Rejected. As per OM received from DoAHD dated 20.06.2023, EFC has decided not to issue export authorisation for export of wheat bran.
444	USHA ENTERPRISE	HQRXEXLAPPLY0000 0652AM24	WHEAT BRAN	17.06.2023	Rejected. As per OM received from DoAHD dated 20.06.2023, EFC has decided not to issue export authorisation for export of wheat bran.
445	USHA ENTERPRISE	HQRXEXLAPPLY0000 0653AM24	WHEAT BRAN	17.06.2023	Rejected. As per OM received from DoAHD dated 20.06.2023, EFC has decided not to issue export authorisation for export of wheat bran.
446	SOU MEN ENTERPRISE	HQRXEXLAPPLY0000 0659AM24	WHEAT BRAN	19.06.2023	Rejected. As per OM received from DoAHD dated 20.06.2023, EFC has decided not to issue export authorisation for export of wheat bran.

Ministry of Environment Forest and Climate Change

(SU Division)

447	YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED	HQRXEXLAPPLY0000 0383AM23	Red sanders wood in log form(artificially propagated origin)	19.06.2022	Approved on the basis of Comments / NOC received from M/o EF&CC (SU Div) vide OM No. 5-20/2022-SU dated 14.06.2023. Accordingly, EFC has approved the export for 28.263 MTs Red sanders wood in log form(artificially propagated origin) to China by M/s YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED subjected to revalidated COO.
448	M K INTERNATIONAL REALTY PRIVATE LIMITED	HQRXEXLAPPLY0000 0461AM23	RED SANDERS WOOD IN LOGFORM AND ROOTS OBTAINED FROM ARTIFICIALLY GROWN TREES FROM PATTALAND	07.07.2022	Approved on the basis of Comments / NOC received from M/o EF&CC (SU Div) vide OM No. 5-20/2021-SU dated 13.06.2023. Accordingly, EFC has approved the export for 77.130 MTs red sanders wood in log form and roots obtained from artificially grown trees from pattaland to Singapore by M/s M K INTERNATIONAL REALTY PRIVATE LIMITED.
449	LONG CYCLE CHENNAI	HQRXEXLAPPLY0000 1822AM23	RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIAL ORIGIN OR PATTALAND	17.09.2022	Approved on the basis of Comments / NOC received from M/o EF&CC (SU Div) vide OM No. 5-10/2022-SU dated 13.06.2023. Accordingly, EFC has approved the export for 34.923 MTs red sanders wood in log form obtained from artificial origin or Pattaland to China by M/s LONG CYCLE CHENNAI
450	LONG CYCLE CHENNAI	HQRXEXLAPPLY0000 1827AM23	RED SANDERS WOOD IN LOGFORM AND ROOTS OBTAINED FROM ARTIFICIALLY GROWN TREES FROM PATTALAND	18.09.2022	Approved on the basis of Comments / NOC received from M/o EF&CC (SU Div) vide OM No. 5-10/2022-SU dated 13.06.2023. Accordingly, EFC has approved the export for 21.783MTs red sanders wood in log form obtained from artificial origin or Pattaland to China by

					M/s LONG CYCLE CHENNAI
451	JSSN EXIM PRIVATE LIMITED	HQRXEXLAPPLY00002144AM23	RSW (ARTIFICALLY PROPAGATED) LOGS	25.11.2022	Approved on the basis of Comments / NOC received from M/o EF&CC (SU Div) vide OM No. 5-14/2022-SU dated 14.06.2023. Accordingly, EFC has approved the export for 8.589 MTs RSW (Artificially Propagated) Logs to China by M/s JSSN EXIM PRIVATE LIMITED subjected to revalidated COO.
452	BLUE DIAMOND AGENCIES	HQRXEXLAPPLY00002290AM23	AGARWOOD CHIPS	05.01.2023	Deferred on the basis of Comments / NOC received from M/o EF&CC (SU Div) vide OM dated 08.02.2023 sought documents from the firm. As the firm has submitted documents only for 2 kgs however, applied quantity was 5000 Kgs. Accordingly, SU Division has advised that the firm may revise their application. The firm has revised the application and the same has been forwarded to M/o EF&CC (SU Div). Further, Comments / NOC from M/o EF&CC (SU Div) are awaited.
453	RAJ K.ENTERPRISES	HQRXEXLAPPLY00002321AM23	RSW OBTAINED FROM PATTALAND	12.01.2023	Comments / NOC from M/o EF&CC (SU Div) received vide OM No. 5-7/2023-SU dated 15.06.2023. Export authorization will be issued as and when the quota for Tamil Nadu is notified.
454	GLOWIDE TRADE WINGS	HQRXEXLAPPLY00002407AM23	KOTO MUSICAL INSTRUMEN	02.02.2023	Comments / NOC from M/o EF&CC (SU Div) received vide OM No. 5-7/2023-SU dated 14.06.2023. Export authorization will be issued as and when the quota for Tamil Nadu is notified.
455	GAZALI EXPORTS	HQRXEXLAPPLY00002397AM23	AGARWOOD	01.02.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
456	BANU HASHIM ENTERPRISES PRIVATE LIMITED	HQRXEXLAPPLY00002472AM23	AGARWOOD CHIPS AND POWDER AGAR OIL	15.02.2023	Deferred on the basis of Comments / NOC received from M/o EF&CC (SU Div) vide OM No. EF No. 5-9 /2023-SU dated 23.02.2023 to furnish relevant documents. A deficiency has been raised stating that the firm needs to submit the documents.

					Reply is still awaited from the firm.
457	LONG CYCLE CHENNAI	HQRXEXLAPPLY0000 2468AM23	RED SANDERS WOOD OBTAINED FROM ARTIFICIALLY REGENERATED SOURCE FROM PATTALAND	15.02.2023	Approved on the basis of Comments / NOC received from M/o EF&CC (SU Div) vide OM No. 5-8/2023-SU dated 15.06.2023. Accordingly, EFC has approved the export for 26.476MTs red sanders wood in log form obtained from artificial origin or Pattaland to China by M/s LONG CYCLE CHENNAI
458	LONG CYCLE CHENNAI	HQRXEXLAPPLY0000 2467AM23	RED SANDERS WOOD OBTAINED FROM ARTIFICIALLY REGENERATED SOURCE FROM PATTALAND	15.02.2023	Approved on the basis of Comments / NOC received from M/o EF&CC (SU Div) vide OM No. 5-8/2023-SU dated 15.06.2023. Accordingly, EFC has approved the export for 32.956MTs red sanders wood in log form obtained from artificial origin or Pattaland to China by M/s LONG CYCLE CHENNAI
459	LONG CYCLE CHENNAI	HQRXEXLAPPLY0000 2466AM23	RED SANDERS WOOD OBTAINED FROM ARTIFICIALLY REGENERATED SOURCE FROM PATTALAND	15.02.2023	Approved on the basis of Comments / NOC received from M/o EF&CC (SU Div) vide OM No. 5-8/2023-SU dated 15.06.2023. Accordingly, EFC has approved the export for 40.24MTs red sanders wood in log form obtained from artificial origin or Pattaland to China by M/s LONG CYCLE CHENNAI
460	LONG CYCLE CHENNAI	HQRXEXLAPPLY0000 2465AM23	RED SANDERS WOOD OBTAINED FROM ARTIFICIALLY REGENERATED SOURCE FROM PATTALAND	15.02.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
461	YINDU SANDALWOOD PRIVATE LIMITED	HQRXEXLAPPLY0000 2479AM23	RED SANDERS (71 RS LOGS - 6.0026 MT)	17.02.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
462	VENKATA SAI ENTERPRISES	HQRXEXLAPPLY0000 2492AM23	RED SANDERS WOOD ROOTS OBTAINED FROM PATTALAND	20.02.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
463	M K INTERNATIONAL REALTY PRIVATE LIMITED	HQRXEXLAPPLY0000 2622AM23	RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND	10.03.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
464	ANDHRA PRADESH FOREST DEVELOPMENT CORPORATION LIMITED	HQRXEXLAPPLY0000 2687AM23	RED SANDERS WOOD SOLD IN AUCTION OBTAINED FROM CONFICATED ORIGIN	21.03.2023	Approved on the basis of Comments / NOC received from M/o EF&CC (SU Div) vide OM No. 5-13/2023-SU dated 13.06.2023. Accordingly, EFC has approved the export for 308.535MTs red sanders wood in log form obtained from confiscated origin to China by M/s ANDHRA PRADESH FOREST DEVELOPMENT CORPORATION LIMITED

465	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY00002688AM23	PATTALAND (ARTIFICIALLY PROPAGATED) RED SANDERS WOOD 300 LOGS	21.03.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
466	ANDHRA PRADESH FOREST DEVELOPMENT CORPORATION LIMITED	HQRXEXLAPPLY00002689AM23	RED SANDERS WOOD SOLD IN AUCTION OBTAINED FROM CONFISCATED ORIGIN	21.03.2023	Approved on the basis of Comments / NOC received from M/o EF&CC (SU Div) vide OM No. 5-13/2023-SU dated 13.06.2023. Accordingly, EFC has approved the export for 308.535MTs red sanders wood in log form obtained from confiscated origin to China by M/s ANDHRA PRADESH FOREST DEVELOPMENT CORPORATION LIMITED
467	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY00002690AM23	PATTALAND (ARTIFICIALLY PROPAGATED) RED SANDERS WOOD 186 LOGS	21.03.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
468	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY00002691AM23	PATTALAND (ARTIFICIALLY PROPAGATED) RED SANDERS WOOD 99 & 11 LOGS	21.03.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
469	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY00002692AM23	PATTALAND (ARTIFICIALLY PROPAGATED) RED SANDERS WOOD 228 LOGS	21.03.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
470	NISHANT AROMAS PRIVATE LIMITED	HQRXEXLAPPLY00000174AM24	SANDALWOOD OIL	21.04.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
471	RAATI RAJAN IMPEX	HQRXEXLAPPLY00000446AM24	RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIAL ORIGIN FROM PATTALAND	15.05.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
472	YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000448AM24	RED SANDERS WOOD IN LOG FORM (WITHOUT BARK-ARTIFICIALLY PROPAGATED ORIGIN)	15.05.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
473	CLASSIC COTTAGE INTERNATIONAL	HQRXEXLAPPLY00000566AM24	RED SANDERS WOOD ROOTS OBTAINED FROM PATTALAND	27.05.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
474	ODISHA FOREST DEVELOPMENT CORPORATION LIMITED	HQRXEXLAPPLY00000593AM24	RED SANDERS HEARTWOOD IN LOG FORM OBTAINED FROM ARTIFICIALLY PROPAGATED ORIGIN	01.06.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
475	ODISHA FOREST DEVELOPMENT CORPORATION LIMITED	HQRXEXLAPPLY00000602AM24	RED SANDERS HEART WOOD IN LOG FORM OBTAINED FROM ARTIFICIALLY PROPAGATED ORIGIN	03.06.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
(Ozone Cell)					
476	CONVERGENCE CHEMICALS PRIVATE LIMITED	HQRXEXLAPPLY00000068AM23	HEXAFLUOROISOPROPAN OL	19.04.2022	Deferred due to want of information from the firm.
477	IND SWIFT LABORATORIES LIMITED	HQRXEXLAPPLY00002412AM23	A78D (2-(4-BROMO-1-(5-(TERT-BUTYL)-[1,1'-BIPHENYL]-2-YL)-1H-BENZO[D]IMIDAZOL-2-YL)-4,6-BIS(2-(METHYL-D3)PROPAN-2-YL-1,1,1,3,3,3-	04.02.2023	Deferred Comments / NOC received from M/o EF&CC (Ozone Cell) vide vide O.M No. 11/22/2023-OC dated 21.03.2023. sought information from the firm regarding

			D6)PHENOL]		clarification whether the item fall under the category of ozone department. Also the application received is not completely filed. The documents are awaited from the firm.
478	PARAGON FINE AND SPECIALITY CHEMICAL LIMITED	HQRXEXLAPPLY00002297AM23	2,3- DICHLORO- NAPHTHOQUI (DICHLONE) 1,4- NONE	06.01.2023	Deferred due to want of reason for applying under restricted category as the item under HS code 29147990 is free according to schedule II of the export policy. Further based on the comments received from M/o EF&CC (Ozone cell) vide O.M No. 11/22/2023-OC dated 15.02.2023 stating the item of export is neither ozone depleting substances(ODs) nor Hydrofluorocarbons (HFCs). Hence they do not have any comments to offer. The information from the firm is awaited.
479	BHARAT ENGINEERING WORKS	HQRXEXLAPPLY00000183AM24	Bromochlorodifluoromethane (Halon-1211)	25.04.2023	Rejected on the basis of the comments received from M/o EF&CC (Ozone cell) vide O.M No. 11/11/2009-OC dated 13.06.2023 stating M/s BHARAT ENGINEERING WORKS is not registered as an exporter of Halon-1211 under Ozone Depleting Substances (Regulation and Control) Rules,2000 and its amendments and hence export cannot be permitted.
480	CURIA INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000516AM24	Bromofluoromethane (Export for Feedstock purpose only)	22.05.2023	Approved on the basis of the Comments received from M/o EF&CC (Ozone cell) vide O.M No. 11/14/2017-OC dated 13.06.2023. Accordingly, EFC has approved the 199.50 MTs Bromofluoromethane to UK by M/s CURIA INDIA PRIVATE LIMITED
481	NAVIN FLUORINE ADVANCED SCIENCES LIMITED	HQRXEXLAPPLY00000585AM24	Containing other hydrofluorocarbons (HFCs) but not containing chlorofluorocarbons (CFCs) or hydrochlorofluorocarbons (HCFCs):- Other	30.05.2023	Approved on the basis of the Comments received from M/o EF&CC (Ozone cell) vide O.M No. 11/24/2023-OC dated 26.06.2023. Accordingly, EFC has approved the 4000 MTs Containing other hydrofluorocarbons (HFCs) but not containing chlorofluorocarbons (CFCs) or hydrochlorofluorocarbons (HCFCs):- Other to US by M/s NAVIN FLUORINE ADVANCED SCIENCES LIMITED
482	GUJARAT FLUOROCHEMICALS LIMITED	HQRXEXLAPPLY00000635AM24	Monochloro Difluoro Methane (Refrigerant R-22 OR HCFC-22) (For Non Feedstock uses)	14.06.2023	Deferred due to want of comments / NOC from M/o EF&CC (Ozone cell)

Department of Atomic Energy

483	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY00000157AM24	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	18.04.2023	DAE vide email dated 08.06.2023 has approved the exports of 1900 MTs ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier) by M/sSUKASO CERACOLORS PRIVATE LIMITED
484	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY00000190AM24	MICRONIZED ZIRCONIUM SILICATE (5 micron/ Patta/Flour (325 Mesh)/ Shwet)	27.04.2023	Deferred due to want of comments/NOC from DAE
485	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY00000634AM24	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	14.06.2023	Deferred due to want of comments/NOC from DAE
486	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY00000646AM24	MICRONIZED ZIRCONIUM SILICATE (Zircopaque)	17.06.2023	Deferred due to want of comments/NOC from DAE
487	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY00000647AM24	MICRONIZED ZIRCONIUM SILICATE (Zircopaque)	17.06.2023	Deferred due to want of comments/NOC from DAE
488	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY00000655AM24	MICRONIZED ZIRCONIUM SILICATE (Zircopaque)	17.06.2023	Deferred due to want of comments/NOC from DAE

Ministry of Mines

489	TATA STEEL MINING LIMITED	HQRXEXLAPPLY00002627AM23	FRIABLE CHROME ORE WITH GRADE GREATER THAN 47% CR ₂ O ₃ . FOB VALUE DERIVED INCLUDING EXPORT DUTY. VALUES SHOWN ARE APPROX. QUANTITY IN WMT(+/- 10%)	10.03.2023	Deferred comments from MoM received in which they have further told to sought comments from Indian Bureau of Mines.
490	AADISH IMPEX PRIVATE LIMITED	HQRXEXLAPPLY00002608AM23	SEA SAND, GR	09.03.2023	Deferred due to want of comments/NOC from Ministry of Mines
491	MAHINDRA AND MAHINDRA LIMITED	HQRXEXLAPPLY00000071AM24	FINE SILICA SAND	07.04.2023	Deferred due to want of comments/NOC from Ministry of Mines
492	CEMERG CONSULTANCY PRIVATE LIMITED	HQRXEXLAPPLY00000203AM24	Silica Sands: Processed (White)STANDARED SAND (IS - 650 -1991)	07.04.2023	Deferred due to want of comments/NOC from Ministry of Mines
493	SHREE MULTITRADE	HQRXEXLAPPLY00000215AM24	ORE AND COAL DUST	28.04.2023	Deferred due to want of comments/NOC from Ministry of Mines

DPIIT

494	K R IMPEX	HQRXEXLAPPLY00002207AM23	HARD WHITE SHAVING SHORTED OFFICE PAPER SHAVNGN - WASTE PAPER	16.12.2022	Deferred due to want of comments/NOC from DPIIT
495	VIPRA EXIM	HQRXEXLAPPLY00002314AM23	NEWS PAPER FOR RE USE	10.01.2023	Deferred due to want of comments/NOC from DPIIT

496	JANAR EXPORTS	HQRXEXLAPPLY0000 2353AM23	OVER ISSUED NEWSPAPERS	17.01.2023	Deferred due to want of comments/NOC from DPIIT
497	VIPRA EXIM	HQRXEXLAPPLY0000 2429AM23	NEWS PAPER FOR RE USE	08.02.2023	Deferred due to want of comments/NOC from DPIIT
498	AVN SPICES PRIVATE LIMITED	HQRXEXLAPPLY0000 2477AM23	USED NEWS PAPER	16.02.2023	Deferred due to want of comments/NOC from DPIIT
499	SAFAA EXPORTS	HQRXEXLAPPLY0000 2523AM23	WASTE PAPER NEWS PAPEE	27.02.2023	Deferred due to want of comments/NOC from DPIIT
500	SHREE SHYAM TRADERS	HQRXEXLAPPLY0000 2540AM23	RECOVERED(WASTE & SCRAP) PAPER OR PAPER BOARD	05.03.2023	Deferred due to want of comments/NOC from DPIIT
501	POTHIGAI IMPEXP	HQRXEXLAPPLY0000 2643AM23	WASTE NEWS PAPER	14.03.2023	Deferred due to want of comments/NOC from DPIIT
502	SANPAR EXPORTS	HQRXEXLAPPLY0000 0588AM24	OLD NEWS PAPER	31.05.2023	Deferred due to want of comments/NOC from DPIIT
503	NETIQUE INFOTECH PRIVATE LIMITED	HQRXEXLAPPLY0000 0626AM24	WASTE PAPER-OVER ISSUED NEWS PAPER	12.06.2023	Deferred due to want of comments/NOC from DPIIT

Ministry of Textiles

504	NEW KASHMIR CREATION	HQRXEXLAPPLY0000 0159AM23	a.MANMADE FIBRE STAPLE CHAINSTITCH WALL HANGING (QURANIC CALLIGRAPHY) TOTAL AREA 5.06 SQUARE METERS b.MANMADE FIBRE (VELVET) WALL HANGING (QURANIC CALLIGRAPHY) TOTAL AREA 3.82 SQUARE METERS	08.05.2022	Deferred due to want of comments/NOC from M/o Culture. As directed by Chairman, EFC, a letter to Ministry of Culture for expediting their comments in the case will be issued.
505	CENTRAL SILK BOARD	HQRXEXLAPPLY0000 2434AM23	BIVOLTINE HYBRID SILKWORM EGGS	09.02.2023	Deferred due to want of comments/NOC from Central Silk Board (Ministry of Textiles) & MEA respectively.
506	H K G N SILK	HQRXEXLAPPLY0000 0654AM24	Silk-worm cocoons suitable for reeling-Assorted Mulberry Cocoon Mix Grade	17.06.2023	Deferred due to want of comments/NOC from MoT

Ministry of Petroleum & Natural Gas

507	ADVAITH BIOFUELS LIMITED	HQRXEXLAPPLY0000 2471AM23	BIODIESEL AND MIXTURES THEREOF, NOT CONTAINING OR CONTAINING LESS THAN 70 PERCENT BY WEIGHT OF PETROLEUM OILS OR OILS OBTAINED FROM BITUMINOUS MINERALS.	15.02.2023	Deferred due to want of information from the firm
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508	AAMISHA FOODS PRIVATE LIMITED	HQRXEXLAPPLY0000 2513AM23	MIXTURE CONTAINING 90% ETHYL ALCOHOL+10% ADDITIVES USED FOR PREPARATION OF UNI-RIPE FRUIT RIPENING CONCENTRATE	22.02.2023	Deferred due to want of comments/NOC from MoP&NG.
509	DOSCH PHARMACEUTIC ALS PRIVATE LIMITED	HQRXEXLAPPLY0000 2615AM23	ETHYL ALCOHOL 96%	10.03.2023	Deferred due to want of comments/NOC from MoP&NG.
Miscellaneous Applications					
510	S G P INDIA	HQRXEXLAPPLY00 000122AM23	USED/SCRAP FISHNETS, CAST NYLON, HARD WASTE IN FORM OF LUMPS, SCRAPS OR ANY OTHER ARTICLES MADE OF NYLON	29.04.2022	Deferred due to want of comments from M/o EF&CC (HSM Division). As directed by Chairman, EFC, a letter to HSM Division for expediting their comments in the case will be issued.
511	VIRENDRA HARIBHAI PANSARA	HQRXEXLAPPLY00 001920AM23	SPECIFICATION	06.10.2022	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm.
512	INDIRA GANDHI ZOOLOGICAL PARK VISAKHAPATNA M	HQRXEXLAPPLY00 0002108AM23	PAINTED STORKS (MYCTERIA LEUCOCEPHALA) LESSER ADJUTANT (LEPTOPTILOJAVANICUS)	14.11.2022	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm.
513	SHASHI MINERALS	HQRXEXLAPPLY00 002229AM23	GARNET ABRASIVE NON BEACH MINERALS	20.12.2022	Deferred. Due to the comments received from MoM vide OM dated 25.04.2023 seeking clarification from DGFT. The matter has taken on e-file for further clarification.
514	ANP TRADE LLP	HQRXEXLAPPLY00 002228AM23	POTASSIUM CHLORIDE	20.12.2022	Deferred. The applicant has been asked a reason for making an application for non-restricted item and the information from the firm is awaited
515	INDIRA GANDHI ZOOLOGICAL PARK VISAKHAPATNA M	HQRXEXLAPPLY00 002304AM23	GHARIAL (GAVIALIS GANGETICUS)	09.01.2023	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm.
516	HU INTERNATIONAL	HQRXEXLAPPLY00 002665AM23	DOMESTIC SOLAR WATER HEATER 300L/ DOMESTIC SOLAR WATER HEATER 200L/ELECTRICAL WIRE	17.03.2023	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm.
517	CAPLIN POINT LABORATORIES LIMITED	HQRXEXLAPPLY00 000045AM24	PROSTATE EXTRACT RECTAL SUPPOSITORIES 30MG BRAND NAME PROSTAPRET PROCTO 30MG(EACH SUPPOSITORY	04.04.2023	Deferred due to want of comments from Department Of Pharmaceuticals.

			CONTAINS PROSTATE EXTRACT 30 MG EQUIVALENT TO 6 MG IN TERMS OF WATER SOLUBLE PEPTIDES		
518	ASHA RAM AND SONS PRIVATE LIMITED	HQRXEXLAPPLY00 000567AM24	Sodium Caseinate	27.05.2023	Deferred due to want of comments from Department of Food and Public Distribution are awaited.
Raw Human Hair Applications					
519	M.D.ENTERPRIS E	HQRXEXLAPPLY00 002231AM23	HUMAN HAIR	20.12.2022	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm.
520	GNL EXPRESS	HQRXEXLAPPLY00 002222AM23	UNPROCESSED INDIAN HUMAN HAIR	17.12.2022	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm.
521	L.G. ENTERPRISE	HQRXEXLAPPLY00 000070AM24	UNWASHED HUMAN HAIR	07.04.2023	Deferred.
522	ANGEL HAIR ENTERPRISE	HQRXEXLAPPLY00 000092AM24	100% UNPROCESSED & UNWORKED HUMAN HAIR	11.04.2023	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm.
523	THE BLOSSOM	HQRXEXLAPPLY00 000145AM24	Human hair unworked, whether or not washed or scoured	16.04.2023	Deferred.
524	RONITA ENTERPRISES	HQRXEXLAPPLY00 000188AM24	UNWASHED HUMAN HAIR	26.04.2023	Deferred.
525	M/S DIBYENDU CHAKRABORTY	HQRXEXLAPPLY00 000539AM24	Human hair unworked, whether or not washed or scoured	23.05.2023	Deferred
526	JAIPUR MARBLE	HQRXEXLAPPLY00 000540AM24	Human hair unworked, whether or not washed or scoured	23.05.2023	Deferred
527	MAA TARA EXPORT	HQRXEXLAPPLY00 000548AM24	Human hair unworked, whether or not washed or scoured	24.05.2023	Deferred
528	M/S ASB ENTERPRISE	HQRXEXLAPPLY00 000583AM24	Human hair unworked, whether or not washed or scoured	30.05.2023	Deferred
529	The Black Diamond International	HQRXEXLAPPLY00 000630AM24	Human hair unworked, whether or not washed or scoured	12.06.2023	Deferred
530	INDIGO HAIR COMPANY	HQRXEXLAPPLY00 000631AM24	Human hair unworked, whether or not washed or scoured	12.06.2023	Deferred
531	SK GM ENTERPRISE	HQRXEXLAPPLY00 000640AM24	Unprocessed Indian Human Hair	15.06.2023	Deferred
532	ALAM ENTERPRISE	HQRXEXLAPPLY00 000641AM24	Human hair unworked, whether or not washed or scoured	16.06.2023	Deferred

533	VASANTHA ENTERPRISES	HQRXEXLAPPLY00 000668AM24	100% Human Unworked Hair (Grade B, Goli)	20.06.2023	Deferred
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Note :

(i) **Deferred cases:** Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies , requirement of additional information/clarification from the applicant firm or necessary examination of specific documentary evidence of the firm .

(ii) **Approved cases: Cases which got approved by EFC** are issued export authorisations by DGFT(Hqrs.) to the firm(s). As per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item/quantity/FOB value etc.

(iii) **Approved post-facto:** Cases shown as **Approved post-facto** imply that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as **Dropped** imply that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry/Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as **Rejected** imply that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency, not furnishing the relevant documents within the stipulated time period, not replying to the deficiency letter within the prescribed time period. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(VI) **Closed.** Cases which are shown as **Closed** imply that the EFC, after consultation with the Administrative Ministry/Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.
